T.C.P No. 07/(MAH)/2009

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Shri Harikisan Sarda

V/s.

M/s. Nagpur Business Form Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER TCP No. 07/ 397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 20.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)